

(a) the budgetary allocation for Department of Youth Affairs & Sports during the current year;

(b) whether there is any reduction in budgetary allocation to Sports sector in the current plan as compared to previous year and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) An allocation of Rs. 112.80 crores (Rs. 74 crores under plan and Rs. 38.80 under Non Plan) has been made for the Department of Youth Affairs and Sports during the current financial year.

(b) Yes Sir, There is a reduction of Rs. 12.10 crores in the Plan budget of sports sector compared to 1991-92.

(c) The reduction is on account of relatively less funding for central sector schemes and corresponding increase in the State Sector share, as also additional allocation for Youth sector activities.

Electrification of Erode-Cochin Line

1015. PROF. K.V. THOMAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether any Survey has been conducted on the electrification of Erode-Cochin line; and

(b) the estimated cost of this project? THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLKARJUN): (a) Yes, Sir.

(c) Rs. 167.76 Crores.

Bangalore-Kurla Superfast Train

1016. SHRIMATI CHANDRAPRABHA URS: Will the Minister RAILWAYS be pleased to state:

(a) whether Bangalore-Kurla Superfast Train has been introduced;

(b) if so, details thereof; and

(c) whether there is any proposal to extend the above train upto Bombay Central or Dadar to meet the demand of the passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLKARJUN): (a) and (b). A daily train between Kurla and Bangalore has been introduced w. e. f. 1.7.92.

(c) There is no such proposal at present.

[*Translation*]

Consultative Committee

1017. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) the zones and divisions where railway consultative committees have been constituted so far and the zones/divisions where these are yet to be constituted; and

(b) the time by which the consultative committees are likely to be constituted in the remaining zones/divisions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI